



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 4568/2021
(CPSW No. 712/2014 in SWP No.1829/2009)

Thursday, this the 15th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Hafeeza, Age 50 yrs.
W/o Ab. Rashid Zargar
2. Tariq Ahmad Zargar, age 27 years
3. Showkat Ahmad Zargar, age 24 years
4. Aijaz Ahmad Zargar, age 24 years

All the sons of Late Ab. Rashid Zargar.
All the resident of Iqbal Colony
Sonwar Srinagar, Kashmir.

... Petitioners

(Nemo for petitioners)

Versus

1. Mr. Bilal Ahmad Bhat,
Director Food CAPD Department.
Shaheedgunj,
Srinagar Kashmir.
2. Mr. Mohd Qasim Wani,
Joint Director CAPD Department,
Shaheed Gunj Srinagar Kmr

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)



Mr. Justice L. Narasimha Reddy:

This T.A. arises out of CPSW No.712/2014 filed before the Hon'ble High Court of Jammu & Kashmir, alleging that the respondents did not implement the order dated 27.05.2011 passed in SWP No. 1823/2009. It was in relation to sanction of family pension.

2. Learned counsel for respondents submits that the family pension has since been granted to the applicants and they are receiving it. Nothing remains to be decided.

3. We, therefore, close the T.A. (CPSW No.712/2014). There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

July 15, 2021
/sunil/jyoti/